NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **18.06.2025** (WEDNESDAY)

CHENNAI BENCH (HYBRID MODE)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 277/2025 For Stay IA No. 782/2025	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G, RP of Krathi Edifice Pvt. Ltd. & Anr.	Mr. S Shaminath	
2.	Comp App (AT) (CH) (Ins) No. 278/2025 For Exemption IA No. 784/2025	Vijaya Kannan & 2 Ors. Vs TruPro Insolvency Services LLP & 7 Ors.	Mr. Kishore Balasubramanian	
3.	Comp App (AT) (CH) (Ins) No. 279/2025 For Exemption IA No. 785/2025	Senthilkumar J & 2 Ors. Vs TruPro Insolvency Services LLP & 13 Ors.	Mr. Kishore Balasubramanian	
4.	Comp App (AT) (CH) (Ins) No. 280/2025 For Condone Delay IA No. 786/2025	Govindaraja Mudaliar Sons Pvt. Ltd. Vs Invreco Pvt. Ltd.	Mr. Sanjay Kumar Ruia, CA	
5.	Comp App (AT) (CH) (Ins) No. 214/2025 For Stay IA No. 589/2025	A B Jagadeesan Vs A Arumugam, RP of Hamsini Foundations Pvt Ltd & 2 Ors.	Mr.S Sathiyanarayanan	
6.	Comp App (AT) (CH) (Ins) No. 256/2025 For Stay IA No. 725/2025 For Exemption IA No.726/2025	M. Chandra Bushanaswamy Reddy Vs National Bank of Agriculture and Rural Development (NABARD) & Anr. WITH	Mr. Rohan Aloor	
7.	Comp App (AT) (CH) (Ins) No. 257/2025 For Exemption IA No. 727/2025 For Stay IA No. 728/2025 For Condone Delay IA No. 729/2025	M. Rama Devi Vs National Bank of Agriculture and Rural Development (NABARD) & Anr	Mr. Rohan Aloor	
8.	Comp App (AT) (CH) No. 76/2025 For Stay IA No. 758/2025	Long Short Investments Pvt. Ltd. Vs Metafilms India Ltd. & 6 Ors.	Ms. T Sugirtha	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 224/2025 Delay in refiling IA No. 627/2025 (With defects)	Hindustan Builders Vs Atluri Foods Pvt Ltd. Rep by its Managing Director Vijay Venkata Prasad Atluri	Mr. Mayur Mundra	
10.	Comp App (AT) (CH) (Ins) No. 276/2025 For Condone Delay IA No. 779/2025 For Stay IA No. 780/2025 Delay in refiling IA No. 781/2025 (With defects)	ICICI Bank Ltd Vs Ramakrishnan Sadasivan, Liquidator of Coastal Energy Pvt. Ltd.	Mr. V Adivarahan	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	IA No. 487/2025 (Contempt App.) in Comp App (AT) (CH) (Ins) No. 210/2023 For Stay IA No. 699/2023 To Vacate Stay IA No. 1166/2023 For Directions IA No. 612, 613 & 615/2025 For Interim Injunction IA No. 730/2025	Attluru Sreenivasulu Reddy Suspended Director of KLSR Infratech Limited Vs AS Met Corp Pvt. Ltd. & Anr.	Mr. Mayan H Jain	Mr. Sriram Venkatavaradan R1 Mr. Chandramouli Prabhakar- R2
12.	Comp App (AT) (CH) (Ins) No. 149/2025 For Exemption IA No. 400/2025 For Stay IA No. 757/2025	Lokaa Developer Pvt. Ltd. Through its Suspended Director Santosh Sharma Vs V. Rajalakshmi & 25 Ors.	Mr. Kushal Bansal	Mr. Rajkumar Jhabakh- R1
13.	Comp App (AT) (CH) (Ins) No. 223/2023 For Exemption IA No. 731/2023	Supreme Transport Organisation Pvt. Ltd. Vs Andhra Pradesh Airports Development Corporation Ltd.	Mr. Shikhil Shiv Suri Mr. Avinash Wadhwani (Vakalat not filed)	Mr. CV Shailandhran

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023 & 426/2025 For Direction	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr.	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
15.	IA No. 660/2025 Comp App (AT) (CH)	G. Yoganand	Mr. Adarsh	Mr. Sanjay Kishore-R1
15.	(Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No. 750/2023 & 428/2025 To Adv. Hg. IA No. 429/2025	Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr	Subramaniam	Mr. VVSN Raju- R2
16.	Comp App (AT) (CH) (Ins) No. 351/2023	Harkirat Singh Bedi & Anr. Vs Velayudham Jayavel Liquidator of IDEB Projects Pvt. Ltd. & 2 Ors.	Mr. S Ajesh Kumar	Ms. Poornima Hatti R1
17.	Comp App (AT) (CH) (Ins) No. 91/2024 To dispense with IA No. 257/2024	Govt. of Tamil Nadu, Commercial Tax and Registration Dept. Rep by Assistant Commissioner (ST) Vs Gopalasamy Ganesh Babu, RP of Vasan Medical Center Pvt. Ltd. & Anr.	Mr. B Vijay	
18.	Comp App (AT) (CH) (Ins) No. 170/2024	Southern Power Distribution Company of Telangana Ltd. Vs Krishna Mohan Gollamudi, Liquidator of Priyadarsini Ltd.	Mr. Mahadev Tirunagari, PCS	Mr. Shabbeer Ahmad
19.	Comp App (AT) (CH) (Ins) No. 209/2024 For Direction IA No. 569/2024	RVN Infra Pvt. Ltd. Rep by its Managing Director R Venkatramaiah Vs Sai Ramesh Kanuparthy, RP of Gayatri Projects Ltd. & Anr	Mr. Pogulakonda Pratap	Mr. VK Sajith- R1
20.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. WITH	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2

21.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr.	Mr. Bendi Raviteja	Mr. Pranava Charan R1 Mr. VV Sivakumar R2
22.	Comp App (AT) (CH) (Ins) No. 362/2024	Ch Veerraju & B Venkateswara Rao Vs Gayatri Projects Ltd. & Anr.	Mr. VVSN Raju	Mr. VK Sajith- R2
23.	Comp App (AT) (CH) (Ins) No. 415/2024 For Stay IA No. 1133/2024	State Bank of India Stressed Asset Recovery Branch Vs Chandramouli Ramasubramaniam, Liquidator of Effimax Engineers Pvt. Ltd	Mr. ML Ganesh	Mr.S Sathiyanarayanan
24.	Comp App (AT) (CH) (Ins) No. 455/2024 For Stay IA No. 1242/2024 For Urgent listing IA No. 1243/2024	Employees Provident Fund Organisation Regional Provident Fund Commissioner Vs CA Shirley Mathew, RP of Soubhagya Laxmi Sugars Ltd.	Mr. R Vishnu	
25.	Comp App (AT) (CH) (Ins) No. 470/2024	Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd & Anr.	Ms. Madhupreetha Elango	Mr. Puneet Yadav- R1 Mr. Shah Rukh Ahmad- R2
26.	Comp App (AT) (CH) (Ins) No. 13/2025 For Stay IA No. 70/2025	IDBI Bank Ltd. Vs Central Bank of India & Anr.	Mr. Varun Srinivasan	Mr. P Prashanth- R1
27.	Comp App (AT) (CH) No. 52/2025 For Stay IA No. 590/2025 For Exemption IA No. 591/2025 For Additional Docs. IA No. 592/2025	Dr. Sunny Davis Ayyala Vs Thrithva Healthcare Pvt. Ltd. & 8 Ors.	Mr. L Venkateshwar Rao	Mr.Y Suryanarayana For Caveator Mr. Manoj Kumar Koyalkar, PCS- R2
28.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt. Ltd. Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1
29.	Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	

30.	Comp App (AT) (CH) (Ins) No. 70/2025 For Direction IA No. 224/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
31.	Comp App (AT) (CH) (Ins) No. 71/2025 For Stay IA No. 225/2025	Umesh Jhetwani Vs Vamsi Khambammettu, Liquidator of Meena Jewellers Exclusive Pvt. Ltd. & 5 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
32.	Comp App (AT) (CH) (Ins) No. 74/2025 For Direction IA No. 232/2025	Umesh Jhetwani Vs State Bank of India & 3 Ors. WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1
33.	Comp App (AT) (CH) (Ins) No. 82/2025 For Additional docs. IA No. 238/2025	State Bank of India Vs Umesh Purshoram Jethwani & Anr	Mr. VVSN Raju	Mr. Y Suryanarayana R1
34.	Comp App (AT) (CH) (Ins) No. 188/2025	Indian Bank Vs Mantri Developers Pvt. Ltd	Ms. P Chitra Nirmala	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) (Ins) No. 204/2021 For Directions IA No. 410/2021 To Adv. Hg. IA No. 312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys (Overseas) Pvt Ltd. WITH	Mr. T Ravichandran	Mr. Thriyambak J Kannan
36.	Comp App (AT) (CH) (Ins) No. 216/2021 For Directions IA No. 435/2021 To Adv. Hg. IA No. 311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys (India) Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
37.	Comp App (AT) (CH) (Ins) No. 156/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav – Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd & Anr WITH	Mr. K Gaurav Kumar	Mr.Ramasubramaniam Raja- R1 Mr. J Manivannan R2
38.	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan, RP of Mega Food Products Madras Pvt. Ltd Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr. WITH	Mr. AS Arvind	Mr. K Gaurav Kumar R1 Mr. Ramasubramaniam Raja R2

39.	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs Amit Chandrakant Vaishnav, Shareholder and Suspended Director of Mega Food Products Madras Pvt Ltd. & Anr.	Mr.Ramasubramaniam Raja	Mr. K Gaurav Kumar R1 Mr. AS Arvind R2
40.	Comp App (AT) (CH) (Ins) No. 17/2022	Aegis Steel Cast Vs PEE Industrial Valve Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T Durga Prasad, PCS
41.	Comp App (AT) (CH) (Ins) No. 257/2022 For Stay IA No. 541/2022 For Exemption IA No. 542/2022 Leave to file IA No. 543/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr. WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
42.	Comp App (AT) (CH) (Ins) No. 259/2022 For Exemption IA No. 549/2022 For Stay IA No. 550/2022 Leave to file IA No. 551/2022	Earthin Projects Ltd. in Consortium with K Ramachandra Rao Transmission and Projects Pvt. Ltd. Vs Global Emerging Markets India Ltd & Anr.	Mr. Bommineni Vivekananda	Mr. Rohan Kothari R1
43.	Comp App (AT) (CH) (Ins) No. 237/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	Mr. Aditya Parolia	Mr. Uday Shankar RM
44.	Comp App (AT) (CH) (Ins) No. 271/2023 For Stay IA No. 840/2023	South Eastern Coalfields Ltd Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd	Mr. B Dinesh	Mr. Ramakant Rai

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person

2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".

3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.

 Detailed instructions for joining video conferencing are made available at: <u>https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf</u>
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5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>

6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.

7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: <u>vcnclatchennai5@gmail.com</u>

By order of Hon'ble Member (Judicial)

Chennai Bench

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